	LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)						
	DET	AILS OF CLAIMANT	DETAILS OF CLAIM RECEIVED				
SN	DEPARTMENT	GOVERNMENT	DATE OF RECEIPT	AMT CLAIMED			
1	THE BRIHANMUMBAI ELECTRIC SUPPLY ANDTRANSPORT UNDERTAKING	LOCAL SELF GOVERNMENT	01-12-2020	15,71,163.14			
2	ESIC	CENTRAL GOVERNMENT	14-09-2020	43676+ INTT WF 29-			
		MAHARASHTRA GOVERNMENT	12-03-2021				
				78,73,48,996.14			

DETAILS OF CLAIM ADMITTED					AMT OF MUTUAL
			VOTING	AMOUNT OF	DUES THAT MAY BE
ADMITTED	OF CLAIM	PARTY	%	CONTINGENT CLAIM	
	ELECTRIC				
12,36,719.00		NO	0.00%	0.00	0.00
0.00	ESIC DUES	NO	0.00%	0.00	0.00
78,57,34,157.00	ASSESSED	NO	0.00%	0.00	0.00
78,69,70,876.00					

AMOUNT OF CLAIM				
UNDER	AMOUNT OF CLAIM			
VERIFICATION	NOT ADMITTED	REMARKS		
		The amount admitted is		
		based on the information		
		provided by the claimant		
		on the period for which it		
		can charge interest after		
		removal of the elctricity		
		meter and non		
		acceptance of power		
		consumption charges for		
0.00	0.04.444.00	the period post removal		
0.00	3,34,444.00			
		The dues pertain to another group company		
0.00	40.070.00	and not CD		
0.00]
0.00	0.00	The claim has been admit	ted at this sta	ge as it is not impacting the
0.00				
5.00			1	
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			1	
			l	

CIRP timelines.